

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO143(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President



SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/S Anupam Varshey & Ors.  
Vs.  
M/s. Swastik Metally Casting Pvt. LTd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.


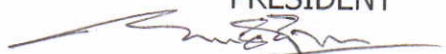
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	RAJIV BAHL	Advocate	Petitioners.	
2.	Rajesh Kantan Anmol DAWAR Harraj M.A.	}	→ Respondents.	

**Order**

Mr. Rajiv Bahl, learned counsel for the petitioner states that reply has been filed in the Tribunal. Rejoinder, if any, be filed within two weeks with a copy in advance to the counsel opposite.

List for further consideration on 02.11.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(S.K. MOHAPATRA)  
MEMBER (T)

30.9.2016  
(P.K.Sud)